

Central Administrative Tribunal, Principal Bench

OA No.962/97

New Delhi this the 24th day of July, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mrs. Shanta Shastry, Member (Admnv)

Ram Singh Rawat,
R/o 48, Laxmi Bai Nagar,
New Delhi-110023.

...Applicant

(By Advocate Shri A. Dutta, though none appeared)

-Versus-

1. Director General of
Sports Authority of India,
J.N. Stadium, Lodhi Road,
New Delhi.
2. Sh. R.R. Bharti, Asstt. Director,
SAI Barrack No.15/37,
National Stadium,
New Delhi.
3. Smt. Geeta Sareen, UDC, RD(NSCC),
SAI, I.G. Stadium,
New Delhi-110 002.
4. Smt. Praveen Malik, UDC, SPES, SAI,
J.N. Stadium, Lodhi Road,
New Delhi.
5. Sh. Paramjit, UDC, SAI,
J. N. Stadium, Lodhi Road,
New Delhi.
6. Shri Prem Singh, UDC, SAI,
Central Stores, J.N. Stadium,
Lodhi Road, New Delhi.
7. Shri Ashok Kumar Verma, UDC, SAI,
SA, J.N. Stadium, Lodhi Road,
New Delhi-110003.
8. Smt. Madhu Chabba, UDC, SPES, SAI,
J.N. Stadium, Lodhi Road,
New Delhi-3.

...Respondents

(By Advocate Shri M.K. Gupta)

O R D E R (ORAL)

By Justice V. Rajagopala Reddy:

None appears for the applicant, even on the second call. Heard the learned counsel for the respondents.

CRD

2. The applicant seeks the relief in this OA to give him promotion in the same way ^{as} ~~as~~ given to other employees. (11)

3. We have disposed of OA-961/97, R.K. Pruthi v. Union of India and batch by order dated 18.7.2000, where similar question of fact and law arose, ~~and~~ dismissed the OAs. This O.A. is also liable to be dismissed in view of the order passed in OA-961/97 and batch. The O.A. is, therefore, dismissed. No costs.

Shanta Shastry
(Smt. Shanta Shastry)
Member (Admnv)

Q 'San.'

V. Rajagopala Reddy
(V. Rajagopala Reddy)
Vice-Chairman (J)